

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

Writ Petition(s)(Criminal) No(s).201/2013

MD. NOOR ISLAM

Petitioner(s)

VERSUS

UNION OF INDIA MINISTRY OF HOME AFFAIRS  
THROUGH ITS SECRETARY

Respondent(s)

(WITH IA No. 12194/2015 - interim compensation)

WITH W.P.(Cr1.) No. 141/2015 (X)

Date : 14-02-2020 These petitions were called on for hearing today.

CORAM : HON'BLE DR. JUSTICE D.Y. CHANDRACHUD  
HON'BLE MR. JUSTICE K.M. JOSEPHFor Petitioner(s) Ms. Aparna Bhat, AOR  
Ms. Karishma Maria, Adv.Mr. Bijan Kumar Ghosh, AOR  
Mr. Mayur Chaturvedi, Adv.For Respondent(s) Mr. Tushar Mehta, SG  
Ms. V. Mohana, Sr. Adv.  
Ms. Ranjana Narayan, Adv.  
Ms. Binu Tamta, Adv.  
Ms. Swati Ghildiyal, Adv.  
Mr. B.K. Prasad, Adv.  
Mr. B. V. Balaram Das, AORMr. Suhaan Mukerji, Adv.  
Mr. Vishal Prasad, Adv.  
Mr. Amit Verma, Adv.  
Mr. Abhishek Manchanda, Adv.  
Ms. Kajal Dalal, Adv.  
M/S. Plr Chambers And Co., AORUPON hearing the counsel the Court made the following  
O R D E RList the Writ Petitions on a non-miscellaneous day  
for final disposal on 18 March 2020.(SANJAY KUMAR-I)  
AR-CUM-PS(SAROJ KUMARI GAUR)  
COURT MASTER